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Damage to crops in Maharashtra

2243. SHRI SANJAY RAUT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether farmers of Maharashtra are facing tremendous loss of their crops due to insufficient rains;
 - (b) if so, in how many hectares the crops were lost;
- (c) whether Government will come forward to compensate farmers who suffered damage to their crops; and
 - (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (d) During Kharif, 2015 the Government of Maharashtra declared drought over 53.11 lakh hectare in 21 districts and submitted Memorandum to the Government of India for financial assistance under the National Disaster Response Fund (NDRF). An Inter-Ministerial Central Team (IMCT) has visited the State to carry out an assessment of the drought situation and the quantum of financial assistance to be made available to the State by way of relief.

Installation of drip and sprinkler irrigation system

2244. SHRI BALWINDER SINGH BHUNDER: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the Government scheme that helps in promoting drip and sprinkler irrigation system;
- (b) whether Government offers any subsidy to farmers through any scheme encouraging them to install these systems on their farms and whether there is some special package for poor and marginal farmers; and
- (c) the number of drip irrigation/sprinkler irrigation system installed during last five years in Punjab and Haryana with the help of Government scheme which have resulted in saving of precious water?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) The Centrally Sponsored Scheme on Micro Irrigation was launched in January, 2006 which